

Securities Appellate Tribunal  
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
Coram - Presiding Officer//Members  
CIVIL CAUSE LIST OF DATE :24/02/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURTCODE-MENTION2402-AT11A.M.-11.05 A.M**

**712-ADM-COURT CODE-AGRODEEMED- AT 11.05 A.M.**

1 SEBI Appeal 86/2022 RAJU GHOSH  
Vs.  
SEBI

Sub Matter : Misc. Application/0001235/2021

Misc. Application	1235/2021	RAJU GHOSH- APPLICATION Vs. SEBI	DELAY	Md. Bani Israil Advocate
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(Main Matter Number :SEBI Appeal/0000086/2022)

**713-ADM-COURT CODE- GROMOPFUTP. AT 11.07A.M.**

2 Misc. Application 74/2022 PRADEEP NATVARLAL  
DHANUKA- DELAY Dinesh Prakash Guchiya,  
APPLICATION Advocate High Court  
Vs.  
SEBI

(Main Matter Number :SEBI Appeal/0000087/2022)

Misc. Application	75/2022	PRADEEP NATVARLAL DHANUKA- STAY- APPLICATION	DELAY	Dinesh Prakash Guchiya, Advocate High Court
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(Main Matter Number :SEBI Appeal/0000087/2022)

SEBI Appeal	87/2022	PRADEEP NATWARLAL DHANUKA Vs. SEBI	DELAY	Dinesh Prakash Guchiya, Advocate High Court
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Sub Matter : Misc. Application/0000074/2022

Sub Matter : Misc. Application/0000075/2022

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**589-PARTHEARD-CODE-CROSSEXAMINATIONAO-AT 11.10A.M.**

3	Misc. Application	1211/2021	RANA KAPOOR-EXEMPTION Vs. SEBI	Rushin S. Kapadia Advocate
(Main Matter Number :SEBI Appeal/0000669/2021)				
	SEBI Appeal	669/2021	RANA KAPOOR Vs. SEBI	Rushin S. Kapadia Advocate
Sub Matter(Disposed) : Misc. Application/0001210/2021				
Sub Matter : Misc. Application/0001211/2021				

**266-ADMDISPOSAL-COURTCODE-SIPHONEDFUNDS-AT 11.13 A.M.**

4	SEBI Appeal	240/2019	Anil Beniprasad Agrawal Vs. SEBI and Anr.	P.N.Modi,Sr.Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	241/2019	Bharat Nanubhai Shiroya Vs. SEBI and Anr.	Vinay Chauhan,Adv. i/b Rohit Mangsule, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	242/2019	Annu Anil Agrawal Vs. SEBI and Anr.	Ravishekhar Pandey ,Adv.i/b Vis Legis Law Practise K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	243/2019	Amit Kumar Khemka Vs. SEBI and Anr.	Akash Singh,Adv. i/b Ashok Saraogi, Advocate K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	244/2019	Chandrakala Purohit Vs. SEBI and Anr.	Deepak Dhane,Adv. i/b Corporate Pleaders K.Setalvad,Sr.Adv.- R1,M. Doctor,Sr.Adv.- R2
	SEBI Appeal	363/2019	Jugal Chandrakant Thacker Vs. SEBI	Ashok Bansal, CA  Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	395/2020	JUGAL C THACKER Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	396/2020	BHARAT SHIROYA Vs. SEBI	Counsel Mr. Rahul Lakhiani along with Adv. Yuvraj
	SEBI Appeal	403/2020	ANNU ANIL AGARWAL Vs. SEBI	Lakhiani along with Adv. Yuvraj K. Singh
	SEBI Appeal	459/2020	Comfort Intech Ltd. Vs. SEBI	Mr. Ashok Bansal, FCA  Mr. Sumit Rai, Advocate
	SEBI Appeal	467/2020	COMFORT SECURITIES LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	481/2020	JJ FINCAP PVT LTD Vs. SEBI	Adv Rajesh Khandelwal
	SEBI Appeal	526/2020	ANIL BENIPRASAD AGRAWAL Vs. SEBI	Dhwani Shah- Attorney

Sub Matter : Misc. Application/0000675/2021

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	54/2021	Smt. Chandrakala Purohit Vs. SEBI	Mr. Jugal C. Thacker FCA  Mr. Kevic Setalvad, Senior Advocate
Sub Matter(Disposed) :		Misc. Application/0000767/2021		
	SEBI Appeal	56/2021	Amit Khemka Vs. SEBI	Mr. Jugal C. Thacker FCA  Mr. Sumit Rai, Advocate
	SEBI Appeal	181/2021	Vibhuti Multitrade Private Limited Vs. SEBI	Mr.Nikunj Kanodia, Advocate
Sub Matter :		Misc. Application/0000888/2021		
	SEBI Appeal	424/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	Desai and Diwanji
Sub Matter :		Misc. Application/0000602/2021		
	Misc. Application	602/2021	Ravi Kumar Distilleries Limited and Others Vs. SEBI	DESAI AND DIWANJI
(Main Matter Number :SEBI Appeal/0000424/2021)				
	Misc. Application	675/2021	Anil Beniprasad Agrawal Vs. SEBI	Vis Legis Law Practice  K. Ashar and Co. Desai and Diwanji
(Main Matter Number :SEBI Appeal/0000526/2020)				
	Misc. Application	888/2021	Vibhuti Multitrade Pvt. Ltd. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000181/2021)				
	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampuria, Director
(Main Matter Number :SEBI Appeal/0000611/2021)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
Sub Matter :		Misc. Application/0000889/2021		

**275-ADM-DISPOSAL-COURTCODE-PITSEBI- AT 11.15 A.M.**

5	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
	SEBI Appeal	696/2021	Ameen Khwaja and Ors. Vs. SEBI	Alliance Law

**350-ADM DISPOSAL-COURTCODE-DEBARREDGDR- AT 11.17 A.M.**

6	SEBI Appeal	566/2020	Pravin Champalal Jain Vs. SEBI	Mr. Amit Mishra, Advocate ELP
	SEBI Appeal	63/2022	NIKUNJ BABULAL CHORADIYA Vs. SEBI	S.H BOHRA
Sub Matter :		Misc. Application/0001435/2021		
Sub Matter(Disposed) :		Misc. Application/0000144/2022		
Sub Matter :		Misc. Application/0000180/2022		
	Misc. Application	1435/2021	NIKUNJ BABULAL CHORADIYA-Delay Application Vs. SEBI	S.H BOHRA
(Main Matter Number :SEBI Appeal/0000063/2022)				
	Misc. Application	180/2022	NIKUNJ BABULAL CHORADIYA-EXEMPTION Vs. SEBI	Adv. S. H. Bohra
(Main Matter Number :SEBI Appeal/0000063/2022)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>379-ADM DISPOSAL-COURTCODE-FINELODR-AT 11.20A.M.</u></b>				
7	SEBI Appeal	136/2021	C and C Construction Ltd. Vs. BSE Ltd. and Anr.	Fortis India Law  MKA and Co.
<b><u>338-ADM DISPOSAL-COURTCODE-PROMOTERPIT-AT 11.22 A.M.</u></b>				
8	Misc. Application	587/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS.-URGENT HEARING Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000314/2021)				
	SEBI Appeal	314/2021	AFFLUENCE FINCON SERVICE PVT. LTD. AND ORS. Vs. SEBI	Shah and Ramaiya  ELP
Sub Matter : Misc. Application/0000587/2021				
<b><u>257-ADMDISPOSAL-COURTCODE-FRONTRUNNING-AT 11.25 A.M.</u></b>				
9	SEBI Appeal	335/2021	MADHU CHANDA AND OTHERS Vs. SEBI	Mr. Vikas Bengani, Advocate  Vidhii Partners
	SEBI Appeal	403/2021	PRAVEEN KUMAR JAIN Vs. SEBI	Mr.Aditya Bhansali, Advocate
Sub Matter(Disposed) : Misc. Application/0000585/2021				
	SEBI Appeal	404/2021	PRAVEEN KUMAR JAIN Vs. SEBI	Mr. Aditya Bhansali, Advocate
Sub Matter(Disposed) : Misc. Application/0000586/2021				
	SEBI Appeal	448/2021	E Ally Consulting Private Limited and Ors. Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000640/2021				
Sub Matter : Misc. Application/0000179/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	449/2021	Viraj Mercantile Private Limited and Ors. Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000673/2021				
	SEBI Appeal	12/2022	LAXMI CHATURVEDI AND ORS. Vs. SEBI	AKASH CHATTERJEE ASSOCIATE GAGGAR AND PARTNERS
Sub Matter(Disposed) : Misc. Application/0000064/2022				
Sub Matter(Disposed) : Misc. Application/0000065/2022				
Sub Matter : Misc. Application/0000066/2022				
	SEBI Appeal	35/2022	E-ALLY CONSULTING INDIA PVT. LTD. AND ORS Vs. SEBI	Mindspright Legal
Sub Matter(Disposed) : Misc. Application/0000057/2022				
	Misc. Application	56/2022	Viraj Mercantile Pvt. Ltd. and Others -Delay App Vs. SEBI	MINDSPRIGHT LEGAL
(Main Matter Number :SEBI Appeal/0000068/2022)				
	SEBI Appeal	68/2022	Viraj Mercantile Pvt. Ltd. and Others Vs. SEBI	
Sub Matter : Misc. Application/0000056/2022				
	Misc. Application	179/2022	E-ALLY CONSULTING INDIA PRIVATE LIMITED AND ORS. Vs. SEBI	Aditya Bhansali Partner
(Main Matter Number :SEBI Appeal/0000448/2021)				

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**310-DISPOSAL-REGISTRATIONCERTIFICATE-AT 11.27 A.M.**

10	Misc. Application	789/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANSUKHLAL AND HIRALAL AND CO
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(Main Matter Number :SEBI Appeal/0000445/2021)

SEBI Appeal	445/2021	COMPUTECH SHARECAP LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES  MANUSKHLAL AND HIRALAL AND CO.
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Sub Matter : Misc. Application/0000789/2021

**94-DISPOSAL-COURTCODE-MPSDELISTING- AT 11.30A.M.**

11	SEBI Appeal	543/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED and ORS. Vs. SEBI	DSK Legal
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Sub Matter(Disposed) : Misc. Application/0000945/2021

Sub Matter(Disposed) : Misc. Application/0000942/2021

SEBI Appeal	588/2021	RIDDHI SIDDHI GLUCO BIOLS LIMITED AND ORS. Vs. SEBI	DSK LEGAL
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Sub Matter(Disposed) : Misc. Application/0000989/2021

Sub Matter(Disposed) : Misc. Application/0000990/2021

SEBI Appeal	596/2021	OSWAL SHARES AND SECURITIES LTD AND OTHERS Vs. SEBI	ABH Law LLP
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SEBI Appeal	597/2021	Javeri Oswal Commodities Pvt. ltd. and others Vs. SEBI	ABH Law LLP
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SEBI Appeal	598/2021	RAJENDRAKUMAR GOPILAL JAIN AND OTHERS Vs. SEBI	
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	SEBI Appeal	600/2021	RAVIKUMAR JAVERI OSWAL AND OTHERS Vs. SEBI	ABH Law LLP
	Sub Matter(Disposed) :	Misc. Application/0001126/2021		
	Sub Matter(Disposed) :	Misc. Application/0001127/2021		
	SEBI Appeal	617/2021	METROGLOBAL LIMITED Vs. SEBI	Mr.Vinay Kothari Advocate
	Sub Matter(Disposed) :	Misc. Application/0001142/2021		
	Sub Matter(Disposed) :	Misc. Application/0001143/2021		
	SEBI Appeal	619/2021	M/S. VITAL CONNECTIONS LLP and ORS. Vs. SEBI	Amrita Thakore Advocate
	SEBI Appeal	634/2021	LALITKUMAR RANMAL HUF Vs. SEBI	Mr.Lalitkumar Ranmal HUF
	SEBI Appeal	635/2021	SHOBHA LALITKUMAR SHAH Vs. SEBI	Ms.Shobha Lalikumar Shah
	SEBI Appeal	636/2021	SNEHA LALITKUMAR SHAH Vs. SEBI	CA Sneha Shah

**31-DISPOSAL-COURTCODE-REVERSALTRADES-AT 11.32 A.M.**

12	SEBI Appeal	720/2021	Hitesh Asoo Nihalni Vs. SEBI	R V Legal
	Sub Matter(Disposed) :	Misc. Application/0001185/2021		
	Sub Matter(Disposed) :	Misc. Application/0001186/2021		
	Sub Matter :	Misc. Application/0001187/2021		
	Misc. Application	1187/2021	Hitesh Asoo Nihalni Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000720/2021)				